

ITEM NO.101

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

Respondent(s)

WITH

Diary No(s). 7049/2020 (II)

FOR CONDONATION OF DELAY IN FILING ON IA 34696/2022
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
34697/2022

FOR EXEMPTION FROM FILING O.T. ON IA 34698/2022

FOR SUSPENSION OF SENTENCE ON IA 34699/2022

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
66187/2022

Cr1.A. No. 578/2016 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 10902/2016

FOR SUSPENSION OF SENTENCE ON IA 10903/2016

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
10904/2016

Date : 20-04-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Siddharth, AOR

Mr. Arup Banerjee, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prashad, A.A.G.

Mr. Adarsh Upadhyay, AOR

Mr. Ajay Kumar Prajapati, Adv.

Mr. Ashish Madaan, Adv.

Mr. Aman Pathak, Adv.

Ms. Shreya Srivastava, Adv.

Ms. Pallavi Kumari, Adv.

Ms. Ananya Sahu, Adv.

Mrs. Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following

O R D E R

At request, list after summer vacations.

Liberty is given to the appellant(s) to move the Registry to take steps to have the matter heard before the Vacation Bench.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)